

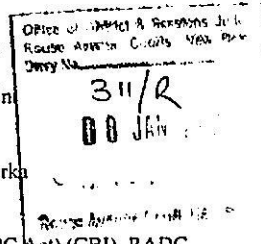


No. DJA/Trg./Conf./ CJMs-ACJMs-JMFCs/2009/2026/ 7183

26th December, 2025

To

1. The Ld. Principal District & Sessions Judge (HQs), Central, THC
2. The Ld. Principal District & Sessions Judge, New Delhi, PHC
3. The Ld. Principal District & Sessions Judge, South, Saket
4. The Ld. Principal District & Sessions Judge, South-East, Saket
5. The Ld. Principal District & Sessions Judge, East, KKD
6. The Ld. Principal District & Sessions Judge, North-West, Rohini
7. The Ld. Principal District & Sessions Judge, North-East, KKD
8. The Ld. Principal District & Sessions Judge, Shahdara, KKD
9. The Ld. Principal District & Sessions Judge, South-West, Dwarka
10. The Ld. Principal District & Sessions Judge, West, THC
11. The Ld. Principal District & Sessions Judge, North, Rohini
12. The Ld. Principal District & Sessions Judge-cum-Spl. Judge (PC Act)-(CBI), RADC



Sub.: Core Competence Conference for Knowledge, Skill & Perspective Development for CJMs, ACJMs & JMFCs/Relieving JMFCs (Half of Total Strength) and Prosecutors attached with these courts.

Respected Sir/Madam,

As per the Training Calendar 2026, the Delhi Judicial Academy shall be conducting a 'Core Competence Conference for Knowledge, Skill and Perspective Development' for 'CJMs, ACJMs & JMFCs /Relieving JMFCs (Half of Total Strength) and Prosecutors attached with these Courts on 31st January, 2026 at the Delhi Judicial Academy.

The nomination list of Judicial Officers for the aforesaid programme is enclosed as Annexure-A.

It is requested that nominated Judicial Officers posted in your district may kindly be communicated about their nomination in the aforesaid programme through your good office.

In case any Officer requires exemption from attending the programme, the Ld. Officer may move application in advance through the concerned Ld. Principal District & Sessions Judge. If the exemption is required on urgent basis, intimation to that effect may be sent to the Academy through e-mail, followed by a formal application duly forwarded by the concerned Ld. Principal District & Sessions Judge. Attention of the nominated officers may also be drawn to the exemption guidelines issued by the Hon'ble High Court of Delhi vide Letter No. 7097-7110/DHC/GAZ./G-3/2023 dated 10.10.2023, whereby it has been directed that exemption of nominated Judicial Officers from attending training programmes shall be considered only in case of extreme exigency such as medical condition etc. along with documentary proof.

In case the nominated officer is transferred, the successor Judge shall stand nominated for the programme automatically.

The nominated Judicial Officers may kindly be advised not to list any judicial work on 31st January, 2026 so that litigants and lawyers are not inconvenienced. In case some judicial work has already been listed, it may be preponed or adjourned accordingly, to the extent possible.

With regards,

Judicial Branch

Yours faithfully,

Encl.: As above

Q
6287/RAC
8/11/26

(Rajesh Kumar Singh)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPECIAL JUDGE (PC ACT) (CBI)
ROUSE AVENUE COURT COMPLEX, NEW DELHI

No. JOTP/RACC/Gaz./2026/

467/D-478/D

Dated,

9/11/2026

Copy forwarded along with its enclosure for information and necessary action to :-

1. Sh. Ashwani Panwar, ACJM, RACC, New Delhi.
2. Ms. Jyoti Maheshwari, ACJM, RACC, New Delhi.
3. Ms. Neha Mittal, ACJM, RACC, New Delhi
4. The P.S. to Ld. Pr. District & Sessions Judge-cum-Spl. Judge (PC Act) (CBI), RACC, New Delhi.
5. The Branch In-charge, Admn, Filing, Pool Car, Care Taking, Facilitation Centre, RACC, New Delhi.
6. The Web-site Committee, Tis Hazari Courts, Delhi.

(Dig Vinay Singh)
Officer In-charge (Judl.)
for Principal District & Sessions Judge-
cum-Spl. Judge (PC Act) (CBI)
Rouse Avenue Court Complex
New Delhi

**Nomination List for
Core Competance Conference for Knowledge, Skill and Perspective Development
for CJMs, ACJMs & JMFCs /Relieving JMFCs
(Half of Total Strength) and Prosecutors attached with these courts
(ALPHABETICALLY)**

on

31st January, 2026

Sl. No.	Name of Officer	Present Posting	No	Civil/ Police District	Place of Posting
1	Mr. Aakash Mohan Singh	Relieving JMFC/Civil Judge		New Delhi	PHC
2	Mr. Abhay Choudhary	Relieving JMFC/Civil Judge		West	THC
3	Mr. Abhinav Ahlawat	JM First Class	9	South-West	Dwarka
4	Mr. Abhinav Singh	JM First Class	1	North-West	Rohini
5	Ms. Aditi Rao	JM First Class	7	South-East	Saket
6	Ms. Akansha Gautam	JM First Class	2	South-East	Saket
7	Mr. Amit Kumar	Relieving JMFC/Civil Judge		South-West	Dwarka
8	Dr. Aneez Bishnoi	JM First Class	5	South-East	Saket
9	Mr. Ankit Garg	JM First Class	8	New Delhi	PHC
10	Mr. Ankur Panghal	JM First Class	5	West	THC
11	Mr. Anshul Negi	Relieving JMFC/Civil Judge		Shahdara	KKD
12	Mr. Anshul Singhal	JM First Class	4	West	THC
13	Mr. Anuradha Sonker	JM First Class	12	South-West	Dwarka
14	Mr. Aridaman Singh Cheema	JM First Class	3	New Delhi	PHC
15	Ms. Arushi Parwal	JM First Class	6	Shahdara	KKD
16	Mr. Ashwani Panwar	ACJM	4		Rouse Avenue
17	Mr. Bhagwat Prasad Meena	Relieving JMFC/Civil Judge		South	Saket
18	Mr. Bhanu Pratap Singh	JM First Class	2	South	Saket
19	Ms. Bhujali	JM First Class	1	North	Rohini
20	Mr. Charan Salwan	JM First Class	1	New Delhi	PHC
21	Mr. Chatinder Singh	JM First Class	4	South	Saket
22	Ms. Deepakshi Rana	JM First Class	3	Shahdara	KKD
23	Ms. Deepika Yadav	Relieving JMFC/Civil Judge		South-West	Dwarka
24	Ms. Devanshi Janmeja	JM First Class	4	South-East	Saket
25	Ms. Divya Yadav	JM First Class	4	South-West	Dwarka
26	Ms. Gowri Reghunath	JM First Class	10	Central	THC
27	Mr. Harshal Negi	JM First Class	2	South-West	Dwarka
28	Mr. Himanshu Sehloth	JM First Class	3	North	Rohini
29	Ms. Isra Zaidi	JM First Class	4	North-East	KKD
30	Ms. Jyoti Maheshwari	ACJM	5		Rouse Avenue
31	Mr. Karanbir Singh	JM First Class	2	Central	THC
32	Mr. Kartik Taparia	JM First Class	6	Central	THC
33	Mr. Komal	JM First Class	1	West	THC
34	Mr. Manish Jain	ACJM		Shahdara	KKD
35	Ms. Mansi Malik	ACJM	2	Central	THC
36	Mr. Manuj Kaushal	JM First Class	3	South-East	Saket

Sl. No.	Name of Officer	Present Posting	No	Civil/ Police District	Place of Posting
37	Ms. Minakshi Meena	Relieving JMFC/Civil Judge		North-East	KKD
38	Mr. Mridul Gupta	CJM		New Delhi	PHC
39	Dr. Neha Kheria	JM First Class	2	North	Rohini
40	Ms. Neha Mittal	ACJM	3		Rouse Avenue
41	Ms. Nidhi Singh	JM First Class	3	South	Saket
42	Ms. Niharika Kumar Sharma	CJM		South	Saket
43	Ms. Norma Jain	Relieving JMFC/Civil Judge		East	KKD
44	Mr. P. Bhargav Rao	JM First Class	5	East	KKD
45	Ms. Parul Sharma	JM First Class	13	South-West	Dwarka
46	Ms. Preeti	JM First Class	3	Central	THC
47	Ms. Prithvi Joshi	Relieving JMFC/Civil Judge		North-West	Rohini
48	Mr. Rahul Katare	JM First Class	6	South-West	Dwarka
49	Mr. Rahul Saini	JM First Class	8	Shahdara	KKD
50	Mr. Raj Kumar Singh	JM First Class	5	Central	THC
51	Ms. Reetika Jain	JM First Class	5	North-West	Rohini
52	Mr. Rinku Jain	ACJM		East	KKD
53	Mr. Rohit Kumar	JM First Class	4	North	Rohini
54	Mr. Sachin	JM First Class	3	East	KKD
55	Mr. Sahil Monga	JM First Class	6	New Delhi	PHC
56	Ms. Samiksha Gupta	CJM		South-West	Dwarka
57	Ms. Sapna Kumari Meena	Relieving JMFC/Civil Judge		South-East	Saket
58	Mr. Satendra Pal Singh	JM First Class	4	East	KKD
59	Mr. Saurabh Goyal	JM First Class	1	South-West	Dwarka
60	Ms. Seema Nirmal	JM First Class	9	South-East	Saket
61	Ms. Shagun	JM First Class	6	North-West	Rohini
62	Mr. Shashank Nandan Bhatt	JM First Class	2	West	THC
63	Ms. Sheetal Rani	JM First Class	12	West	THC
64	Ms. Shruti Saraswat	JM First Class	3	North-East	KKD
65	Mr. Shubham Gupta	Relieving JMFC/Civil Judge		Central	THC
66	Ms. Shubhamjot Kaur Rakhra	Relieving JMFC/Civil Judge		Central	THC
67	Mr. Siddhant Sihag	ACJM	2	New Delhi	PHC
68	Ms. Swati Bhardwaj	Relieving JMFC/Civil Judge		North	Rohini
69	Ms. Tanya Bamniyal	CJM		North-East	KKD
70	Ms. Tuhina Mardi	Relieving JMFC/Civil Judge		South	Saket
71	Mr. Tushar Gupta	ACJM		North-East	KKD
72	Mr. Udbhav Kumar Jain	JM First Class	4	Shahdara	KKD
73	Ms. Uditia Jain Garg	ACJM		West	THC
74	Ms. Upasana Satija	CJM		North-West	Rohini
75	Mr. Vaibhav Garg	JM First Class	11	Central	THC
76	Ms. Vasundhara Azad	CJM		West	THC
77	Mr. Vinod Joshi	ACJM		South-East	Saket
78	Mr. Vinod Kumar	Relieving JMFC/Civil Judge		South-West	Dwarka